

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA**

CA(CAA) No.411/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Sedan Trading Pvt.Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	BIDISHA ACHARI	} PCS Petitioner	Bidisha Achari 17/11/2017.
2.	PRITHA BOSE		

ORDER

Ld. Counsel for the petitioner is present.

List on 12/12/2017.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)